

TENTH REPORT
STANDING COMMITTEE ON
AGRICULTURE
(1994-95)

(TENTH LOK SABHA)

MINISTRY OF WATER RESOURCES

DEMANDS FOR GRANTS (1994-95)

Presented to Lok Sabha on 19th April, 1994

Laid in Rajya Sabha on 19th April, 1994



LOK SABHA SECRETARIAT
NEW DELHI

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COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE
(1994-95)

Shri Nitish Kumar— *Chairman*

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(*Lok Sabha*)

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3. Shri Birbal
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28. Dr. R.K.G. Rajulu
29. Shri Shibu Soren

Rajya Sabha

30. Shri Ramnarayan Goswami
31. Shri Anant Ram Jaiswal
32. Dr. Babu Kaldate

INTRODUCTION

I, the Chairman, Standing Committee on Agriculture having been authorised by the Committee to submit the Report on their behalf, present this Tenth Report on Demands for Grants of the Ministry of Water Resources for the year 1994-95.

2. The Standing Committee on Agriculture was re-constituted on 6th April, 1994. One of the functions of the Standing Committee as laid down in Rule 331E of the Rules of Procedure and Conduct of Business in Lok Sabha is to consider the Demands for Grants of the concerned Ministries/Departments and made a report on the same to the Houses. The report shall not suggest anything of the nature of cut motions.

3. The Committee took evidence of the representatives of the Ministry of Water Resources on 6th April, 1994. The Committee wish to express their thanks to the officers of the Ministry of Water Resources for placing before them, the material and information which they desired in connection with the examination of Demands for Grants of the Ministry for 1994-95 and for giving evidence before the Committee.

4. The Committee considered and adopted the Report at their sitting held on 8th April, 1994.

NEW DELHI
19th April, 1994
29 Chaitra, 1916 (Saka)

NITISH KUMAR,
Chairman,
Standing Committee on Agriculture,
(1994-95).

CHAPTER I

MINISTRY OF WATER RESOURCES – AN OVERVIEW

Introduction

At the time of independence the subject of irrigation was under the control of Department of Industry and Labour but the subject of minor irrigation (tanks and wells) was handled by the Department of Agriculture. Subsequently, the Department of Irrigation was put under the Ministry of Irrigation and Power and the Ministry of Agriculture and Irrigation intermittently till 1980 when separate Ministry of Irrigation was formed. Ministry of Water Resources in its present form came into being in September, 1985.

1.2 There are two attached offices, six subordinate offices, three statutory bodies, two autonomous bodies and two public sector undertakings under the administrative control of the Ministry (Annexure-I). There are also a number of Boards and Committees concerned with specific Inter-State Projects.

Function

1.3 The overall role of the Union Ministry of Water Resources is to lay down policy guidelines and programmes for the development and regulation of the nation's water resources both surface and ground in a holistic approach. The major role entrusted to this Ministry encompasses sectoral planning, coordination, policy guidelines, technical examination of major and medium projects, technical assistance, monitoring of selected projects, monitoring the changing behaviour of water resources both surface and ground, facilitation of external assistance and resolution of water disputes.

1.4 The National Watershed Development Project for Rainfed Areas, which has been accorded top most priority in the Eighth Plan with an allocation of Rs.1100 crores is still being implemented through the nodal Department of Agriculture and Cooperation of the Ministry of Agriculture.

Budget

1.5 In the water resources sector, the central budget enables the Ministry of Water Resources and its related Organisations to play an overall guiding and

coordinating role in relation to schemes, projects and programmes which take place essentially in the States. The only project i.e. Farakka Barrage Project which is primarily a navigational project is under this Ministry because of the skills and disciplines involved. The outlay for this Project is being provided under the "Transport Sector." Relative to overall responsibility reposed in the Ministry of Water Resources, the budget of the Ministry is largely a budget for personnel purposes.

VIII Plan Outlay & Priorities

VIII Plan Outlay (Rupees in Crores)

Sl. No.	Sector	Centre	State	Total
1.	Major & Medium Irrigation	95	22320	22415
2.	Minor Irrigation	293	5684	5977
3.	Command Area Development	830	1680	2510
4.	Flood Control	282	1341	1623
Total		1500	31025	32525

1.6 In addition, an outlay of Rs.166 crores has also been provided to the Ministry of Water Resources under the Transport Sector for Farakka Barrage Project primarily as a navigational project.

1.7 During the VIII Plan, of the total plan size of Rs.434100 crores, Irrigation & Command Area Development and Flood Control Sector has been allocated Rs.32525 crores which constitutes 7.49% of the total plan outlay. Its Central Sector outlay in the VIII Plan is only Rs. 1500 crores, which is about 0.6 per cent of the total Central Sector Plan.

Priorities

- (i) Completion of on-going projects with strict prioritisation of funds under major and medium irrigation sector. No new projects will be included unless the needs of on-going projects are fully met.
- (ii) Encouragement to greater user participation in major and medium irrigation projects both at the system level and at local level.

- (iii) Review of CAD Programme in each State to make it a more effective instrument for ensuring speedy transit to irrigated agriculture and optimum use of water.
- (iv) Modernisation and improvement of older irrigation systems including minor irrigation.
- (v) Repair and improvement of minor irrigation tanks as well as the development of new works as part of the integrated development.
- (vi) Speedy completion of large number of on-going surface water minor irrigation schemes.
- (vii) Encouragement of minor surface water lift irrigation schemes both individually and community owned.
- (viii) Introduction of CAD concept in large minor irrigation schemes above 500 ha. or in a group of schemes to make contiguous block of 500 ha. and above.
- (ix) Verification and periodical updating of the basic data on the number of wells.
- (x) Discouragement of over exploitation of ground water.
- (xi) Installation of sprinkler and drip irrigation system in water scarce and drought prone areas.
- (xii) Improvement in the utilisation of public tubewells and their-rehabilitation.
- (xiii) Emphasis on conjunctive use of surface and ground water particularly in those irrigation commands with large scale water logging.
- (xiv) Extension in the coverage of flood forecasting and warning systems.
- (xv) Preparation of flood control master plan for various basins.
- (xvi) Strengthening of training and research programmes.

CHAPTER II

DEMANDS FOR GRANTS – A CRITICAL ANALYSIS

2.1 Irrigation being a State subject, irrigation projects including multipurpose projects are planned, formulated, executed and funded by the State Governments out of their Plan resources by according inter-se-priority. The role of the Centre has been advisory to the state Governments for sustained development of water resources in the country. In major and medium irrigation, Central Government's participation had been purely indirect, such as running national level institutions, operating pilot schemes, offering consultancy and training etc. In Minor Irrigation and Command Area Development, Central Government participates in a more direct and concrete manner by providing matching grant to sponsored schemes and extending assistance in form of Central Assistance or block loans.

2.2 Budget of the Ministry (excluding Farakka Barrage Project) for the years 1992-93, 1993-94 and 1994-95 are as under:—

	<i>(Rs. in Crores)</i>		
	<i>Plan</i>	<i>Non-Plan</i>	<i>Total</i>
Budget Estimate (1992-93)	231.00	81.73	312.73
Revised Estimate (1992-93)	206.59	95.01	301.60
Actual Expenditure (1992-93)	189.46	96.46	285.92
Budget Estimate (1993-94)	275.00	88.93	363.93
Revised Estimate (1993-94)	280.36	86.26	366.62
Budget Estimate (1994-95)	261.47	85.86	347.33

2.3 In the Water Resources Sector, the substantial provisions are made in the State Plan. The Central budgetary estimates (1994-95) in the Ministry of Water Resources are as under:—

(Rs. in thousands)

	<i>Plan</i>	<i>Non -Plan</i>	<i>Total</i>
Revenue	2,34,82,00	1,04,78,00	3,39,60,00
Capital	50,25,00	3,00,00	53,25,00
<i>Sectorwise</i>			(Rs. in crores)
I. Secretariat- Economic Services	0.29	4.12	
II. Major & Medium Irrigation	21.99	44.39	
III. Minor Irrigation	65.38	22.00	
IV. C.A.D.	125.00	—	
V. Flood Control	48.81	15.35	
VI. Transport Sector	14.00	9.30	
GRAND TOTAL	275.47	95.16	

For detailed Budget at Glance, see Annexure-II.

(MAJOR HEAD - 2701)

Major & Medium Irrigation

2.4 The major responsibility of the Central Ministry of Water Resources under the Major and Medium Irrigation Sector is to assess the total available potential of surface water resources basin-wise in the country and accordingly advise the concerned States on the most suitable majors to harness, develop and regulate these resources ensuring sustained growth. All major and Medium irrigation multi-purpose projects in the States are examined and approved by the Ministry through its technical organisations/institutions.

2.5 Under major and medium irrigation sector, there are certain activities like consultancy, research, data collection, training, survey and investigation and international cooperation by the Central Water Commission and other allied technical/research institutes under the administrative control of the Ministry. During the current year i.e. 1994-95 the total budget estimate Rs. 62.33 crores (including Rs.18.34 crores-plan and Rs. 43.99 crores non-plan) has been earmarked under this Major Head to carry out the above mentioned activities by the concerned organisations of the Ministry.

2.6 The Committee feel satisfied over the entire progress made in this sector in terms of targets projected and achieved.

2.7. The Committee is also astonished that under the *Sub - Head BI(8) (1) (2)* nothing has been provided the ensuing year to carry on the use and application of space technology for remote sensing for the optimum development of water resources. During the preceding year 1993-94, Rs.1 lakh was allocated for this activity, which was later on revised to Rs.10 thousand.

2.8 In this regard, the Committee suggests that intensive use of remote sensing technology must be popularised and used. Necessary funds should be provided for the purpose.

2.9 The Committee is seriously concerned over the deteriorating financial health of Rashtriya Priyojna Nigam Limited, a Public Sector Undertaking under the administrative control of the Ministry. The Ministry of Finance turned down the request of the Ministry for capital restructuring of this undertaking, and suggested that this Undertaking may be liquidated in a phased manner over a period of 4 to 5 years. The Committee have been informed by the Ministry that this proposal of Finance Ministry is still under consideration. During this current year no grant-in-aid has been sanctioned under the Sub-Head BI (9) (1) (1) for implementation of voluntary retirement scheme for this Undertaking.

2.10 The Committee is of the view that the Rashtriya Pariyojana Nigam Limited should be revamped and revitalised.

MAJOR HEAD -2702

Minor Irrigation

2.11 Minor Irrigation works are being planned, formulated, executed and funded by the State Governments according to inter-se-priority. The Minor Irrigation Division in the Ministry of Water Resources Plays and advisory role alongwith some necessary financial assistance to the needy States under the Centrally Sponsored Schemes.

2.12 The Central Ground Water Board is the Apex National Organisation vested with the responsibility of carrying out nation-wide surveys and assessment of ground water resources in the country and laying down broad policy guidelines for their development and management including conservation, augmentation and protection. It has been playing a vital role in generating valuable scientific and technical data through regional hydrogeological surveys, ground water exploration, resource and water quality monitoring and research and development.

2.13 The total Budget Estimates of Rs.90.98 crores (including Rs. 68.98 crores – plan and Rs. 22.00 crores non-plan) have been allocated under the Major Head 2702 for the Minor Irrigation during the Annual Plan 1994-95 in Central Sector. Out of this, Rs. 55.05 crores (including Rs. 33.05 crores – plan and Rs. 22.00 crores–non-plan) have been allocated under Sub-Head C2 (1) (1) –Investigation to the Central Ground water Board (Headquarters) for the salary of its staff and other establishment expenditure. Rs.15.50 crores (Plan) budget has been kept for suspense expenditure in the Central Ground Water Board. The entire budget under this Major Head 2702 comes under Revenue Section.

Sub-Head C2 (1) (3)– Artificial recharge of Ground Water

2.14 Under this sub-head Rs.1.00 crore (Plan) has been provided for implementing two experimental and two operational projects for artificial recharge of ground water. The operational projects are being taken up in the Union Territories of Chandigarh and Delhi, where persistent decline in ground water has been recorded. The experimental projects are being taken up in Kolar and Gulbarga Districts in Karnataka and Amrawati and Valgaon Districts in Maharashtra. The total estimated cost of this scheme is Rs. 3.67 crores, which will be implemented in four years. During the preceding year i.e. 1993-94 Rs. 0.3 crore were earmarked but unfortunately nothing could be spent, as the scheme couldn't be taken up.

2.15 The Committee note with concern the pace at which the Ministry is going about in implementing this scheme and recommend that speedy and timely execution of this scheme must be ensured.

Sub-Head C2 (1) (6)– Conjunctive use of Ground and Surface Water

2.16. Rs. 3 lakhs (plan) have been sanctioned for taking up detailed studies on coordinated use of surface and ground water for optimum development of water resources both surface and ground. This scheme was initially approved for six basins viz. Sarada Sahayak Command Area, Uttar Pradesh, Indira Gandhi Nahar

Pariyojana, Rajasthan, Mahi Kadna Canal Command, Gujarat, Hira Kund Command, Orissa, Tungabhadra Command, Andhra Pradesh and Ghataprabha Command, Karnataka.

2.17 In the first phase, studies in the first three irrigation command areas were taken up which are likely to be completed during 1993-94. Studies in the rest of commands have been taken up during 1993-94.

2.18 The Committee notes that conjunctive use of surface and ground water especially in those irrigation command areas with large scale water logging will be a priority area during the VIII Plan. Taking into account the magnitude of water logging in the irrigation commands in the country, the Committee is disillusioned with the thrust the Ministry is according to promote the conjunctive use of surface and ground water by allocating a negligible amount i.e. Rs. 3 lakhs for this scheme.

2.19 The Committee strongly recommends that more command areas with large scale water logging should be identified and approved for taking up studies on the conjunctive use of surface and ground water during the remaining years of VIII Plan. The Committee also recommends that the Ministry should also ensure the adequate allocation and emphasis for promoting this scheme by the States is close coordination with Planning Commission and States concerned.

MAJOR HEAD – 2711

Flood Control and Drainage

Sub-Head E1 (1)(8) – Survey and Investigation of Kosi High Dam

2.20 During the year 1992-93, Rs. 160 lakhs (plan) were provided under this Sub-head, which were later on revised to the tune of Rs. 60 lakhs for conducting survey and investigation of Kosi High Dam. However, it is noted that nothing could be spent during the year 1992-93. During the year 1993-94 again a provision of Rs. 350 lakhs were made in the budget estimate which was revised to Rs. 150 lakhs. This year i.e. 1994-95 also, Rs. 100 lakhs (plan) have been allocated under this sub-head for conducting survey and investigation of Kosi High Dam.

2.21 The Committee is dismayed over the fact that the Ministry overestimated the budget under this sub-head for conducting survey and investigation of Kosi High Dam for the last two years. The Committee is seriously concerned that although budget provisions of Rs. 60 lakhs (plan) were kept during the year 1992-93 nothing could be utilized.

2.22 The Committee recommend that adequate and necessary steps/measures should be taken by the Ministry to ensure justifiable allocations and effective utilisation under this sub-head.

MAJOR HEAD – 3601

Grants -in-aid to State Governments – Non –Plan

Sub-Head - GI(2) – Major Irrigation Non-Commercial Sutlej Yamuna Link Canal project

2.23 The budget estimate during the year 1993-94 was made Rs. 20 crores under non-plan as grant-in-aid to State of Punjab, which was later on revised to Rs.11 crores to meet the overhead expenditure of the employees deputed by the Punjab Government to construct this link canal. Also during the ensuing year, a budget estimate of Rs.11 crores has been earmarked under this sub-head as Grants-in-aid to the Government of Punjab.

2.24 This SYL Project is being implemented by the Government of Punjab as a carrier channel for Haryana's share in the supplies of Ravi-Beas Water. The work in Haryana portion of the canal has already been completed by Haryana Government. Consequent upon the decision to fund the project in the Central Sector as Non-Plan Grant, this Ministry has been making the required provision in its Budget for the construction activities. Out of the revised estimate of Rs.11 crores during the preceding year viz. 1993-94, only Rs.1.82 crores was released. About 97% of earthwork, 95% of the lining work and 86% of the structures were completed by July, 1990. The Government of Punjab has been advised to engage an appropriate agency/agencies to complete the balance work.

2.25 The Committee, having taken into account the negligible volume of remaining construction work of link canal and the financial burden met by the Ministry of Water Resources every year without any tangible output, recommend that the Ministry should pursue with the Government of Punjab to expedite the completion of this project early. The Committee also recommend that timely release and effective utilisation of the grants-in-aid for this project should closely be monitored by the Ministry.

MAJOR HEAD – 3601

Flood Proofing Programme in North Bihar and other Ganga Basin States

2.26. The structural measures are no longer economically feasible device to protect the vast flood prone area under the Flood proofing contrl and Drainage Management. Now the thrust has been focussed on flood proofing measures which are considered to be more cost effective. Flood proofing measures are envisaged

in the areas suffering from repeated damages by way of raised platforms, assured communications, drinking water supplies and post flood reliefs etc. To start with, this Scheme has been taken up in North Bihar which is the most adversely affected area and can be expanded to other basin States, particularly Uttar Pradesh and West Bengal. A budgetary provision of Rs. 8.00 crores has been made for this scheme during 1993-94.

Sub-Head G2(1)(1) – Flood Proofing Programmes in North Bihar

2.27 During the year 1992-93 there was a budget estimate of Rs. 5 crores (plan) for implementing the above programme in North Bihar, which was later on revised to Rs. 2 crores and ultimately nothing was spent. During the year 1993-94, again Rs. 3.50 crores (plan) were sanctioned in the budget to implement this programme, but again this budget estimate was revised to Rs. 1 crore. This year also, a budget estimate of Rs. 3.50 crores (plan) have been sanctioned for executing the same programme.

2.28 The Committee, having taken note of the above budgetary trends sanctioned to implement the above programme, conclude that the Ministry is not serious about the timely and effective implementation of this programme. The Committee deplore this lackadissical attitude on the part of the Ministry and recommend that proper, speedy and effective implementation of this Flood Proofing Programme in North Bihar be ensured.

Sub-Head G2(1)(2) – Flood Proofing in other Ganga Basin States

2.29 Similarly budgetary provisions of Rs. 5 crores (plan) were earmarked to implement Flood Proofing in Other Ganga basin States during the year 1992-93, but unfortunately nothing could be utilized by the Ministry. Again during 1993-94, Rs. 4.50 crores (plan) were sanctioned in the budget, which was revised to Rs. 1 crore. During the ensuing year i.e. 1994-95 nothing has been sanctioned by the Ministry to implement this scheme.

2.30 The Committee, having gone into all the facts and details of this Programme, is of the firm opinion that the Ministry is not geared towards speedy implementation of this programme. The Committee is again dismayed over the fact that during the ensuing year i.e. 1994-95 nothing has been sanctioned to go ahead with the Programme in Other Ganga Basin States. In this regard, the Committee would like the Ministry to review this programme and, if necessary, sufficient budget allocation be sanctioned during this year to implement this programme in other Ganga Basin States.

Sub-Head G3(1)(1) – Command Area Development– A Centrally Sponsored Plan Scheme

2.31 A Centrally Sponsored Command Area Development Programme, was

launched in 1974-75 with the specific objective of optimum utilisation of irrigation Potential already created in the selected major and medium projects. Presently the Programme covers 171 irrigation projects spread over 20 States and two Union Territories with a Culturable Command Area (CCA) of 21.14 m. ha. The Core Components of the physical work under this programme have been construction of filed channels, fields drains enforcement of warabandi and land-levelling/shaping.

2.32. Implementation of this programme is being done through 54 CAD Authorities established by the State Governments with multi-disciplinary staff consisting of representatives from the Departments of Agriculture; Irrigation Extension Cooperation, etc.

2.33 Financial assistance from the Centre is admissible for certain activities under the programme on matching basis. Till March, 1993 a sum of Rs. 3512 crores has been spent on this programme in the State and Central sector put together. Of this, the Central release amounted to Rs. 1185 crores while the State sector expenditure was around Rs. 2327 crores.

2.34 The revised outlay of Rs. 114 crores was sanctioned during 1993-94 in the Central Sector. Central releases are being made on montly basis from the year 1993-94. The releases upto September, 1993 amounted to Rs, 44. 92 crores.

2.35 The physical target and achievements in respect of the measure on-farm development activities for the year 1992-93 and targets for 1993-94 are tabulated below:-

(Units in thousand Hectares)

Item	1992 Targets	Achievements	1993-94
Consturction of fields channels	876.34	365.71	532.57
Warabandi	952.17	636.88	1038.14
Land Levelling	117.14	32.97	60.78
Construction of field drains	382.32	67.95	179.92

2.36 From the above table, it can be concluded that physical achievements have been substantively less than the targets fixed under this programme.

2.37 The Committee, having taken note of the of the entire perspective of this programme, express its serious concern over the progress and perfor-

mance made under this programme. The Committee is happy to know that the Planning Commission has stressed the need for comprehensive evaluation of this programme and that action has already been taken. But at the same time, the Committee recommend that the Ministry should ensure timely and smooth release of grants to the concerned States and Union Territories and monitor the implementation of this programme through more coordinated efforts with the implementing agency. The Committee also recommend that the review of this programme in each State may be undertaken to make it a more effective instrument for ensuring optimum use of water.

Major head -3602

Sub-Head - HI (1) (1) - Rationalisation of Minor Irrigation Statistics.

2.38 Grant-in-aid of Rs. 20 lakhs was sanctioned during the year 1992-93, which was later on revised to the tune of Rs. 10 lakhs for implementing the Central Plan i.e. rationalisation of minor irrigation statistics by the Union Territory Governments. But it is very unfortunate that the grant-in-aid i.e. Rs. 10 lakhs could not be released by the Ministry.

2.39 During the ensuing year i.e. 1994-95 also Rs. 50 lakhs have been sanctioned under Plan to be released to Union Territory Governments to implement and execute this scheme.

2.40 The Committee note with concern the non-utilisation of funds under this scheme during 1992-93 and recommend that the Ministry should release these grants-in-aid immediately for speedy implementation and execution of this Central Plan viz. Rationalisation of Minor Irrigation Statistics.

2.41 One of the most important points which emerged during the evidence of the representatives of the Ministry is that the Ministry formulated some new schemes to be launched during the current year 1994-95 under Minor Irrigation and Flood Control Sectors and the same were sent to the Planning Commission for necessary approval and budget allocation. But it is very unfortunate that the Commission turned down these schemes with the sole plea that the Ministry cannot take up new schemes unless the ongoing schemes are completed.

2.42 The Committee, in this regard, would like to emphasise that since minor irrigation and flood control have been accorded top priority in the Eighth Plan and, therefore, more thrust is needed for the optimum development of minor irrigation and flood control systems. The Committee does not see any valid reason which inspires the Planning Commission not to clear any new schemes under Minor Irrigation and Flood Control Sectors which have been termed as priority areas.

2.43 The Committee strongly recommend that the Ministry must accord top priority for schemes under minor irrigation and flood control and accordingly the process of necessary approval for these new schemes with the Planning Commission must be expedited. The Committee also recommend that the Ministry should ensure adequate allocation for these schemes.

2.44 The Committee strongly recommend that 100% Centrally financed schemes for the development of ground water resources and minor irrigation in the Eastern States of the country, as recommended by S.R. Sen Committee must be implemented with all vigour.

NEW DELHI;
19th April, 1994

29 Chaitra, 1916 (Saka)

NITISH KUMAR,
Chairman,
Standing Committee on Agriculture,
(1994-95).

ANNEXURE-I

List of Attached and Subordinate offices, Autonomous Bodies and Public Sector Undertakings under the Ministry of Water Resources

<i>S.No.</i>	<i>Name of Office</i>
<u>Attached Offices</u>	
1.	Central Water Commission
2.	Central Soil & Material Research Station
<u>Subordinate Offices</u>	
3.	Central Water & Power Research Station
4.	Central Ground Water Board
5.	Farakka Barrage project
6.	Ganga Flood Control Commission
7.	Bansagar Control Board
8.	Sardar Sarovar Construction Advisory Committee.
<u>Statutory Bodies</u>	
9.	Brahmaputra Board
10.	Betwa River Board
11.	Narmada Control Authority
<u>Autonomous Bodies (Societies)</u>	
12.	National Water Development Agency
13.	National Institute of Hydrology
<u>Public Sector Undertakings</u>	
14.	Water and Power Consultancy Services (Indias) Limited
15.	Rashtriya Pariyojna Nirman Nigam Limited.

Budget at A Glance (Sector-Wise)**ANNEXURE-II**

(Rupees in Crores)

Sector/Organisation/ Programme	Actual 1992-93		B.E. 1993-94		R.E. 1993-94		B.E. 1994-95	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
I. Secretariat-Economic services	0.19	3.44	0.29	3.68	0.34	4.03	0.29	4.12
II. Major and Medium Irrigation	5.59	G 27.23	7.34	G 28.38	7.45	G 29.79	4.74	G 30.77
1. Central Water Commission		N 25.42		N 23.88		N 25.48		N 26.17
2. Central Soil & Materials Research Station	2.94	1.41	2.73	1.50	4.23	1.49	3.00	1.61
3. Central Water & Power Research Station	2.32	G 8.10 N 4.52	3.80	G 9.25 N 3.25	2.92	G 9.79 N 3.49	2.95	G 10.65 N 3.75
4. National Water Development Agency	4.00	—	5.00	—	5.06	—	5.20	—
5. National Institute of Hydrology	2.89	1.16	2.52	1.20	2.52	1.35	1.40	1.40
6. Research & Development Programme	0.94	—	4.27	0.09	4.27	0.09	4.70	0.14
7. Rashtriya Pariyojna Nirman Nigam Ltd.	13.00	5.00	G 22.00 N 10.00		G 22.00 N 10.00	—	—	—
8. Sutlej Yamuna Link Canal Project	—	20.00	—	20.00	—	11.00	—	11.00
9. Boards and Committees	—	0.18	—	0.21	—	0.25	—	0.32
Total : Major and Med-	31.68	G 63.08 N 57.69	G 47.66 N 35.66	G 60.63 N 50.13	G 48.45 N 36.45	G 53.76 N 43.15	21.99	55.89 N 44.39

(Rupees in Crore)

Sector/Organisation/ Programme	Actual 1992-93		B.E. 1993-94		R.E. 1993-94		B.E. 1994-95	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
I. Minor Irrigation								
1. Central Ground Water Board	G22.54 N14.24	20.07	G45.38 N39.05	20.55	G81.36 N75.03	22.00	G68.98 N59.38	22.00
2. Ground Water Schemes	—	—	3.55	—	—	—	—	—
3. Surface Water Schemes	0.83	—	5.00	—	2.70	—	6.00	—
4. Reserach & Develop- ment Programme	—	—	0.40	—	0.10	—	—	—
Total : Minor Irrigation	G23.37 N15.07	20.07	G54.33 N48.00	20.55	G84.16 N77.83	22.00	G74.98 N65.38	22.00
IV. Command Area Development								
1. Command Area Development Programmes	104.45	—	113.50	—	113.65	—	123.50	—
2. Research and Development Prog- ramme	—	—	1.50	—	0.80	—	1.50	—
Total : Command Area Development	104.45	—	115.00	—	114.45	—	125.00	—
V. Flood Control								
1. Central Water Commission	2.72	11.26	4.40	11.47	3.52	12.25	3.35	12.25
2. Flood Control in Brahmaputra Valley	25.00	—	25.00	—	25.00	—	25.00	—
3. Brahmaputra Board	6.51	—	12.65	—	7.65	—	5.76	—
4. Sharing Cost of Bagha- Chitauni Rail-cum-Road Bridge	—	—	5.00	—	1.00	—	2.70	—
5. Flood Proofing Programmes in North Bihar	—	—	3.50	—	—	—	3.50	—

(Rupees in Crore)

Sector/Organisation/ Programme	Actual 1992-93		B.E. 1993-94		R.E. 1993-94		B.E. 1994-95	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
6. Flood Proofing Programmes in other ganega basin States	—	—	4.50	—	2.00	—	—	—
7. Ganga Flood Control Commission	0.69	—	2.00	—	1.62	—	1.00	—
8. Assistance for Don Canal	—	1.00	—	—	—	1.73	—	—
9. Emergent flood protection measures in Eastern and Western Sectors	—	3.00	—	3.00	—	3.00	—	3.00
10. Jalapur flood Control Works	—	—	—	0.10	—	0.10	—	0.10
11. Research & Development Programme	—	—	0.50	—	0.50	—	0.50	—
12. Tipaimukh/Pagladia Projects	1.57	—	0.50	—	0.50	—	0.50	—
13. Indo-Nepal Joint Observations on common rivers	0.38	—	—	—	—	—	—	—
14. Survey and Investigation of Kosi High Dam project	—	—	3.50	—	1.50	—	1.00	—
15. Maintenance of flood protection works of Kosi and Gandak Projects	—	—	3.50	—	3.50	—	3.50	—
16. Development of Central Himalayan Project	—	—	3.00	—	1.50	—	—	—
17. Survey and Investigation of flood Control Projects on rivers common with Nepal and Bhutan	—	—	3.00	—	1.00	—	1.00	—
18. Joint Observation on common rivers with Nepal and Bangladesh	—	—	1.00	—	1.00	—	1.00	—
19. Critical anti-erosion & flood control works in ganega basin States	1.20	—	4.00	—	1.00	—	—	—
Total : Flood Control	38.07	15.26	76.05	14.57	51.29	17.08	48.81	15.35

(Rupees in Crore)

Sector/Organisation/ Programme	Actual 1992-93		B.E. 1993-94		B.E. 1993-94		B.E. 1994-95	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
Total : Irrigation and Command Area G Development (I+II+ III+IV+V) N	197.76	101.85	293.33	99.43	298.68	96.87	271.07	97.36
	189.46	96.46	275.00	88.93	280.36	86.26	261.47	85.86
VI. Transport Sector								
I. Farakka Barrage Project								
	9.80	G 9.99 N 9.19	14.00	G 9.41 N 9.01	14.00	G 11.26 N 9.80	14.00	G 10.42 N 9.30
Grand Total G	207.56	111.86	307.33	108.84	312.69	108.13	285.07	107.78
N	199.26	105.67	289.00	97.94	294.36	96.06	275.47	95.16

G - Gross : N- Net. (Source of Financing : Demand No. 82 Ministry of Water Resources for 1994-95).